

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1443/ND/2019

In the matter of :

Elite Steels (P) Ltd

..PETITIONER

Vs.

Growthways Trading (P) Ltd

..RESPONDENT

SECTION

Under Section 7 of IBC, 2016

Order delivered on 17.9.2019

Coram :

Sh. R. Varadharajan,

Hon'ble Member (Judicial)

Shri Kapal Kumar Vohra,

Hon'ble member (Technical)

For the Petitioner /Op. Creditor :Mr. Rakesh Kumar, Mr. Dhruv, Ms. Chetna Bisht,
Mr. Ravi, Advocates

For the Respondent/Corporate Debtor :Mr. Vinod Chaurasia, Advocate

For the Intervener :

ORDER

Heard the submissions of Ld. Counsels for the parties.

Let the matter be posted tomorrow (18.9.2019).



(K.K. VOHRA)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit